

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

COCP No. 04/Chd/Pb/2017

IN

CP No.154/Chd/Pb/2017

Sanjay Gupta

...Petitioner

Versus.

Ajay Gupta & Ors.

...Respondents

Present: Mr. Aman Bahri and Ms. Aastha Ray,
Advocates for petitioner.
Mr. Praveen Gupta, Advocate for the respondents.

To be listed alongwith CP No.154/Chd/Pb/2017 on 24.10.2017.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

October 11, 2017
arora